COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 78 OF 2016

Dated: 22nd December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s R.M. Mittal Steel Pvt. Ltd. .... Appellant (s)
Vs.
The Managing Director, Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Respondent(s)

Counsel for the Appellant (s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2 & R-3

Mr. Raj Kumar Mehta
Mr. Abhishek
Mr. Himanshi for R-4

ORDER

List the matter on ***24.01.2017***. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt